

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5183-5184/2014

SURYA NARAYAN MISHRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 02-07-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
[IN CHAMBERS]

For Petitioner(s) Mr. Pawan Upadhyay, Adv
Mr. Sarjit Pratap Singh, Adv.
Ms. Sharmila Upadhyay, AOR

For Respondent(s) Mr. Upendra Mishra, Adv.
Mr. Pradeep Misra in place of
Mr. Abhishek, AOR

Mr. Shakil Ahmed Syed, AOR

Mr. Subhasish Mohanty, AOR

UPON hearing the counsel the Court made the following
O R D E R

Last opportunity of four weeks is granted to the counsel for the petitioner to take steps for effecting service in respect of respondent nos.3 and 4, failing which the names of respondent nos.3 and 4 shall be struck off from the array of parties at the risk of the petitioner.

(KUSUM LATA SYAL)
SENIOR PERSONAL ASSISTANT

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER